

there are on Indian military personnel in their custody. We have shared with them the information available with us indicating that some Indian military personnel may still be held in Pakistani jails. The Pakistan Delegation during their visit to India from January 29 to February 1, 1982 gave an assurance that they would make fresh efforts to locate such persons. Government of India will pursue this matter with the Government of Pakistan.

**Amount earmarked and spent for development of ports**

862. SHRI MOHANLAL PATEL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the amount earmarked for the development of ports in the country for the years 1980-81 and 1981-82;

(b) the amount actually spent during the years 1980-81 and upto December, 1981; and

(c) details of the work done during the said period?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b). The requisite information is as under:

(Rs. in crores)

Major Ports	Amounts allotted	Amount of expenditure
1980-81 . . . . .	98.34	54.87
1981-82 . . . . .	100.03	40.00
	(Upto December, 1981)	

(c) The following projects sanctioned prior to 1980 continued to be in progress:—

- (i) Fourth Oil berth at Butcher Island, Bombay.
- (ii) Kudremukh iron ore port facilities, New Mangalore Port.

- (iii) Installation of 3rd wagon Tippler at Visakhapatnam Port.
- (iv) Modification of iron ore handling plant at Paradip Port.
- (v) Construction of 2nd general cargo berth at Paradip.
- (vi) Purchases of two high powered tugs for handling POL tankers at Bombay.

The following schemes/projects have been sanctioned after 1st April, 1980:—

- (i) Kandla Port
  - (a) Sixth General cargo berth
  - (b) New Oil Jetty
- (ii) Bombay Port
  - (a) Container handling equipment.
- (iii) Cochin Port
  - (a) Integrated schemes for development of Cochin Port—construction of oil and fertilizer berths.
- (iv) Madras Port
  - (a) Container Terminal
  - (b) Expansion of Jawahar Dock.
- (v) New Mangalore Port
  - (a) Construction of an additional general cargo berth.
- (vi) Visakhapatnam Port
  - (a) Construction of general cum-bulk cargo berth.
- (vii) Tuticorin
  - (a) Construction of two additional berths.
- (viii) Paradip Port
  - (a) Construction of 3rd general cargo berth;
  - (b) Construction of one fertilizer berth at Paradip Port for Paradip Fertilizer Plant.

(ix) Mormugao Port

(a) Multi-purpose cargo berth.

**Denial of permission to India's  
Ambassador to visit NWFP**

863. SHRI NAVAL KISHORE SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Indian Ambassador to Pakistan was not given permission to visit North West Frontier Province by the Pakistan Government;

(b) if so, whether a protest was lodged with the Pakistan Government in this connection;

(c) whether the Pakistan Government have submitted an apology on the refusal of permission; and

(d) if not, reaction of the Government towards such an attitude of the Pakistan Government?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) to (d). We have impressed upon the Government of Pakistan our concern that the facilities available to the members of the Pakistan Embassy at New Delhi are not matched by those available to members of the Indian Mission in Islamabad and Karachi.

**Delhi Ring Railway**

864. DR. KRUPASINDHU BHOI:  
SHRI MANI RAM BAGRI:  
SHRI HARIHAR SOREN:

Will the Minister of RAILWAYS be pleased to state:

(a) the progress made by the Northern Railway in regard to introduction of the first electric train on Delhi Ring Railway for suburban services in the Capital;

(b) how far it would meet the additional traffic demand during the Asian Games; and

(c) the increase in train services expected due to introduction of the Electrical Multiple Unit Service?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Works connected with introduction of electric trains on the Ring Railway were taken in hand in Nov. 1980 and have already reached 65 per cent completion.

(b) With the introduction of electric suburban train services a total of approximately 2.7 lakh passenger trips shall be cleared daily by the Railways.

(c) From the 13 suburban trains services presently being run, a total of about 80 services shall be running when electric trains services are fully introduced.

**Regulations for admission of SC/ST  
Candidates to MBBS Course**

865. DR. KRUPASINDHU BHOI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Centre has approved the regulations of the Medical Council of India relating to the admission of Scheduled Caste and Scheduled Tribe candidates to MBBS courses;

(b) if so, the percentage of marks fixed for SC and ST candidates vis-a-vis other candidates;

(c) whether States have been requested to fill up vacant seats with Scheduled Caste and Scheduled Tribe candidates; and

(d) if so, the action taken by the States in the matter, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) Yes.

(b) As per the regulations of the Medical Council of India relating to admission to the MBBS course, the